

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

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Subject: Appointment of Librarian Level-6 and Librarian Level-4 in the High Court of J&K and Ladakh pursuant to Advertisement Notice No. 02 of 2024/RR/RG dated 09-05-2024 read with Corrigendum dated 29-07-2024.

ORDER

No. 472 of 2025/RG/NG-444(I) Dated: 26-03-2025

Whereas, pursuant to Advertisement Notification No. 02 of 2024/RR/RG dated 09-05-2024 and subsequent Corrigendum issued thereto on 29-07-2024, select list/appointment orders along with waiting list of the candidates for the post of Librarian Level-6 (35400-112400) and Librarian Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh was issued vide Order No. 290 of 2025/RG/NG-444(I) dated 01-03-2025 read with Notification No. 647 of 2025/RG/NG-444(I) dated 01-03-2025.

Whereas, after the issuance of the select list in Librarian Level-6 (35400-112400), one candidate namely Shri Ashwani Kumar belonging to SC category, figuring at serial No. 2 of the select list of Librarian Level-6 submitted an application dated 01-03-2025, stating therein that he is not willing to join against the post of Librarian Level-6 in the High Court of Jammu & Kashmir and Ladakh as he has been appointed as Chief Librarian vide High Court Order No. 259 of 2025/RG/NG-444(I) dated 21-02-2025 and has already joined as such.

Whereas, on account of non-joining of the aforementioned candidate, the next candidate figuring in the waiting list namely Ms. Disha Arti D/O Shri Pritam Chand R/o Badheri, Tehsil Samba, District Samba belonging to (SC) category is falling in the consideration zone against the resultant vacancy.

Whereas, after the issuance of the select list of Librarian Level-4 (25500-81100), candidate namely Ms. Disha Arti, belonging to SC category, figuring at serial No. 2 of the select list of Librarian Level-4, submitted an application dated 19-03-2025, stating therein that she is not willing to join against the post of Librarian Level-4 in the High Court of Jammu & Kashmir and Ladakh as she is falling in the waiting list of Librarian Level-6 and has shown willingness to join against the post of Librarian Level-6 (35400-112400).

Whereas, on account of non-joining of the aforementioned candidate, the next candidate figuring in the waiting list namely Ms. Sapna Devi D/O Shri Gopal Chand R/o Ward No. 3, Indira Colony, District Kathua under (SC) category is falling in the consideration zone against the resultant vacancy.

In light of the above, the appointment order No. 290 of 2025/RG/NG-444(I) dated 01-03-2025 issued in favour of S/Shri Ashwani Kumar S/o Shri Bana Ram R/o Village Dub Karam Din, PO Kana Chak, Tehsil Marh, District

Jammu and Ms. Disha Arti D/O Shri Pritam Chand R/o Badheri Tehsil and District Samba, for the post of Librarian Level-6 and Librarian Level-4, respectively, are treated as cancelled and withdrawn in respect of the above two candidates.

In view of the above, the following candidates are hereby temporarily appointed as Librarian in pay Level-6(35400-112400) and Librarian in pay Level-4 (25500-81100), in the High Court of Jammu & Kashmir and Ladakh against their respective categories in order of merit.

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
Librarian Level-6(35400-112400)			
1.	500054	Ms. Disha Arti D/O Shri Pritam Chand R/o Badheri, Tehsil Samba, District Samba	SC
Librarian Level-4 (25500-81100)			
2.	600050	Ms. Sapna Devi D/O Shri Gopal Chand R/o Ward No. 3, Indira Colony, District Kathua	SC

Note:

- Posting orders of these appointees will be issued separately.
- The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.

(Shahzad Azeem)
Registrar General

No: 186-11-91 of 2025/RG/NG Dated: 26-03-2025

Copy to: -

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
- Secretary to Hon'ble Mr. Justice _____
... for kind information of His Lordship.
- Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- Registrar Judicial, High Court Wing, Jammu/Srinagar
- Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
- Registrar Rules, High Court of J&K and Ladakh, Jammu
- Registrar (Management)/Recruitment, High Court Main Wing, Jammu
- Director Finance, High Court Main Wing, Jammu
....for information
- Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
- Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
- Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
- S/Shri _____
.....for information and compliance.
- Order Book

Registrar General